

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Mallur Siddeswara Spinning Pvt Ltd**

PETITION NUMBER : **CP(IB)/316(CHE)/2021**

APPLICATION NUMBER: a) **IA(IBC)/1524(CHE)/2024**
b) **IA(IBC)/835/(CHE)/2024**

ORDER

205.a. IA(IBC)/1524(CHE)/2024 IN CP(IB)/316(CHE)/2021

Ld. Counsel Dr.K.S.Ravichandran for the Applicant. Ld. Counsel
Mr.Haripraasaadh for R3. Ld. Counsel Ms.Sangamithra for R4.

R4 e-filed the reply yesterday. Let the physical copy be filed.

One week time allowed to file reply by R3. This is the final opportunity.

R1 and R2 have not appeared during the last 2 hearing i.e. today and during the
last hearing. Therefore R1 and R2 is set as ex parte.

Copy of the reply be served on the Applicant by both R3 as well as R4.

List the Application for hearing on **09.09.2024**.

205.b. IA(IBC)/835/(CHE)/2024 IN CP(IB)/316(CHE)/2021

Ld. Counsel Dr.K.S.Ravichandran for the Applicant. Ld. Counsel
Ms.Dhanalakshmi for the Respondent.

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In this case the related Application is coming up for hearing on 19.08.2024.

The Respondent is directed to file reply explaining why they cannot restore the connection as fresh connection within 2 weeks and serve copy on the Applicant.

List the application for hearing on **19.08.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk